

**GOVERNMENT OF INDIA
SHIPPING, ROAD TRANSPORT AND HIGHWAYS
LOK SABHA**

UNSTARRED QUESTION NO:944
ANSWERED ON:09.03.2005
SHARAT STAGE-III EMISSION NORMS
Patil Shri Balasaheb Vikhe

Will the Minister of SHIPPING, ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) whether the Tractor Manufacturers Association has been given time upto April, 200S for the implementation of Bharat Stage-III emission norms;
- (b) if so, the basis for the New Bharat Stage-III norms at such short notice; and
- (c) the details thereof?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING, ROAD TRANSPORT AND HIGHWAYS (SHRI K.H. MUNIYAPPA)

(a) to (c): Bharat Stage-III emission norms for tractors were notified vide notification number G.S.R. 83(E) dated 5th February, 2003. These norms were to come into force from 1st April, 200S. However, following receipt of representations from different sources including Tractor Manufacturers Association, a draft notification to extend the date of applicability of these norms to 1st October, 200S has been issued vide notification number G.S.R. 41(E) dated 25th January, 200S, inviting suggestions/comments from all concerned within 30 days.